- (d) if so, the details thereof; and
- (e) the number of fertilizer industries likely to be settup under public and private sector during the Eighth Five Year Plan period in the courtry particularly in Rajasthan and Orisea and the production of target fixed therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) As a part of the Eighth Five Year Plan, it is proposed to set up new units and also expand existing units, besides modernisation, rehabilitation and retrofitting of existing plants, for increasing the production of various types of fertilizers including urea.

As regards muriate of potash, there are no known source of potash in India and hence the same has to be imported fully.

- (b) It is proposed to increase the production of fertilizers in the plants located at Vijaipur, Jagdishpur, Aonla, Kandla, Hazira an Thal. The existing plants of MFL at Madras and FACT at Cochin are also proposed to be expanded. The netrofit possibilities of DAP plants exist in SPIC, ZAC, GSFC at Skka, Godava, Fertilizers, HLL, PPL and MCF.
- (c) and (d) The Private sector is presently operating a number of fertilizer units and will continue to participate in expension of production of fertilizers in future. Presently, no licence is required for producing fertilizers.
- (c) The Eighth Five Year Plan is yet to be finalised and full details will be available only after its finalisation. However, if all the proposals materialise, the installed capacity of nitrogen and phosphates at the end of the Eighth Five Year Plan would attain a level of 113.17 lakb tonnes and 37.67 lakh tonnes, respectively, as against the present level of 82.50 lakh tonnes and 27.51 lakh tonnes, respectively. In Raiashthan, a new grass-root Urea plant is being set up at Gadepan in the private sector

with a capacity to produce 2250 tonnes per day of urea. In Orissa, it is proposed to consider retrofit of DAP plant of Praradeep Phosphates Limited.

Fair Price Shops in the States

424. SHRI RAMACHANDRAN LAI: Will the PRIME MINISTER be pleased to state:

- (a) the number of Fair Price Shops existing in the country Statewise as part of the Public Distribution System; and
- (b) the number of articles sold in these Fair Price Shops?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) A statement is attached (See below)

(b) Commodities such as rice, wheat, levy sugar, imported edible oils, kerosene and soft coke are alloted to the State Governments/UT Administrations for distribution to the consumers in thier respective jurisdiction. The State Government have been advised to include on their own, additionat commodities of mass consumption, such as tea, iodised salt, pulses and soap. Some State Governments/UT Administrations are distributing tems such as pulses, exercise books, match boxes, tea, soaps, salt etc. using the network of PDS outlets.

Statement

No. of fair Price Shops as reported by the State Governments and UT Administrations as on 30-6-1992

Name of the States/ UTs		No. of Fair Price Shops
1		2
Andhra Pradesh .	 	96892
Arunachal Pradesh .		621
Assam		26153
Bihar .		44259

1				,	2
Goa .		•	•		569
Gujarat .				•	12292
Haryana	•		•		6693
Himachal Prac	3246				
Jammu & Kas	2616				
Karnataka					17041
Kerala	•	•			13021
Madhya Prade	esh				23875
Maharashtra				•	35442
Manipur		•			1699
Meghalaya					3396
Mizoram					849
Nagaland					473
Orissa					21871
Punjab					10421
Rajasthan					150 2 0
Sakkim .					1279
Ta m ilnadu					21968
Tripura .					1211
Uttar Prades	h				73036
west Bengal					20006
A & N Islan	nds				310
Ghandigarh			•		300
D & N Hav	eli				59
Delbi .					3571
Lakshadeep					32
Pondicherry					35 8
Total			•		397429

में सार्वजनिक उत्तर प्रगाली

425 श्री**ईश दत्त ग्रांद**व : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि : (क) क्या यह सच है कि

प्रदेश में सार्वजनिक वितरण प्रणाली ठीक ढंग से कार्य नहीं कर रही है;

to Questions

(ভা) য়াবি हों, की दकानों के कार्यकरण के संबंध में सरकार को जिलावार कितनी शिकायतें प्राप्त हुई हैं ;ग्रीर

(ग) सरकार द्वारा में की गई कार्यवाही का ब्यौरा क्या

यामीण विकास मंत्रालय में राज्य मंत्री (श्री जी० वेकटस्वामी) : उत्तर प्रदेश सरकार से सार्वजनिक वितरण प्रणाली के कार्य में ग्रव्यवस्था की कोई विशिष्ट सुचना प्राप्त नहीं हुई है। में सार्वजनिक वितरण प्रणाली बिक्री केन्द्रों के विशाल तंत्र माध्यम से राज्य सरकारों/संघ प्रशासनों प्रति वर्ष बडी द्वारा में सार्वजनिक वितरण प्रणाली वस्तर्ये वितरित की जाती हैं। कभार किसी किसी स्थान पर होने वाली स्थानीय गडबड से परी इंकार नहीं किया जासकता।

(ख) और (ग) सार्वजनिक वितरण प्रणाली के कार्य के सबंध में शिकायतों की सुनवाई संबंधित राज्य सरकारें करती हैं उन पर निर्णय करने के लिये सक्षम हैं। राज्यों/संघ राज्य क्षेत्रों में उचितदर दुकानों श्रादि के कार्यश्रादि के बारे में भ्रलग-भलग शिकायतों की सूचना केन्द्रीय सरकार के मंत्रालय में नहीं रखी जाती।

426, [Transferred to the 6th March 1992

Supply of essential commodities to Kerala

427. SHRI E. BALANANDAN: Will the PRIME MINISTER be pleased to state:

(a) the month-wise quantum of rice, other foodgrains, Palmolein and sugar allotted and supplied to each State for distribution under